

reports are also called from the NEPA Limited on these matters.

Export Orders by BHEL

4268. SHRI GANGA RAM KOLI: Will the PRIME MINISTER be pleased to state:

(a) the details of the export orders secured by the Bharat Heavy Electricals Limited from Malaysia during the last five years indicating the details of project, contract awarding authority, expenditure involved, total value of contract and net inflow of foreign exchange;

(b) whether any commission was paid to any agents/persons while securing the above orders valued more than Rs. 10 crores; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY

(DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) The export orders received by Bharat Heavy Electricals Ltd. (BHEL) from Malaysia are given in the *Statement* attached.

The net inflow of foreign exchange against the above orders released/ yet to be realised is US \$ 152.156 million equivalent to Rs. 475.5 crores at current exchange rates.

(b) and (c). The appointment of Agent and agency fee paid by BHEL for the contracts in Malaysia have the approval of the Working Group where RBI is also a member. The mode and terms of payment of the agency fee is as per the norms laid down by RBI. It is not in the commercial interest of BHEL to disclose sensitive information like the names of the agents and amounts paid to them.

STATEMENT

(Rupees/Million)

Sl. No.	Name of the project/ contract awarding authority	Equipment involved	Value of order in Indian Rupees at Exchange Rate prevalent at the time of placement of order
1993-94			
1.	TWB	Supply/Erection of Power Transformer	251.59
1992-93			
1.	Tuanku Ja'afar Power Station/TNB	Repair of Generator Rotor	14.19

Sl. No.	Name of the project/ contract awarding authority	Equipment involved	Value of order in Indian Rupees at Exchange Rate prevalent at the time of placement of order
2.	Connaught bridge Power Stn/TNB	2 x Fr 6 Gas Turbine Generator Set	907.06
3.	Pasir Gudang Power Stn/TNB	2 x Fr 6 Gas Turbine Generator Set	1023.69

1991-92

No major orders received during this period.

1990-91

1.	TNB	Repair of Power Plant Rehabilitation and Gas Conversion Project	1969.18
2.	TNB	Supply of Power Transformers	37.78

1989-90

No major orders received during the year.

Note: TNB—Tenaga Nasional Berhad.

[Translation]

Confirmation of Temporary Employees

4269. SHRI ATAL BIHARI VAJPAYEE: Will the PRIME MINISTER be pleased to state:

(a) whether the temporary employees who have worked for 240 or 206 days are made permanent as per the decision of the Supreme Court and standing instructions of the Union Government;

(b) the number of such temporary employees working in the Industrial

Toxicology Research Centre, Lucknow, Central Drug Research Institute, Lucknow and National Botanical Research Institute, Lucknow who have not been made permanent even after completion of prescribed days; and

(c) the reasons for not making them permanent so far?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.